

## Schedule II

Proforma of information to be submitted by the Issuer for issue of Commercial Paper  
(To be submitted to the Reserve Bank through the Issuing and Paying Agent (IPA) within 3 days of the completion of issue of CP to the GGM, FMD, RBI, Mumbai)

To:

The Chief General Manager  
Financial Markets Department  
Reserve Bank of India  
Central Office, Fort  
Mumbai - 400 001.

Through: (Name of IPA)

Dear Sir

### Issue of Commercial Paper

In terms of the guidelines for issuance of commercial paper issued by the Reserve Bank dated August 19, 2003, we have issued Commercial Paper as per details furnished hereunder:

- i) Name of the Issuer :
- ii) Registered Office and Address :
- iii) Business activity :
- iv) Name/s of Stock Exchange/s with whom shares of the issuer are listed (if applicable) :
- v) Tangible net worth as per latest audited balance sheet :
- vi) Total Working Capital Limit :
- vii) Outstanding Bank Borrowings :
- viii) (a) Details of Commercial Paper issued (Face Value) :

Date of Issue	Date of Maturity	Amount	Rate
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- i)  
ii)
- (b) Amount of CP outstanding  
(Face Value) including the  
present issue :
- ix) Rating(s) obtained from the i)  
Credit Rating Information ii)  
Services of India Ltd.(CRISIL)  
or any other agency as specified iii)  
by the Reserve Bank
- x) Whether stand-by facility has  
been provided in respect of  
CP issue?
- xi) If yes
- i) the amount of the : Rs. crore  
stand-by facility
- ii) provided by  
(Name of bank/FI)
- xii) Whether unconditional and irrevocable  
guarantee has been provided in  
respect of CP issue?
- xiii) If yes
- i) the amount of the guarantee : Rs. Crore
- ii) provided by  
(Name of guarantor)
- iii) Credit rating of the guarantor

For and on behalf of

\_\_\_\_\_  
(Name of the issuer)